

ALPHABETICAL LIST OF CENTRAL ACTS

Name of the Act	Year	Act No
A Aadhaar (Targeted Delivery of Financial and other subsidies, benefits and Services) Act	2016	18
Academy of Scientific and Innovative Research Act	2012	13
Acquired Territories (Merger) Act	1960	64
Acquisition of Certain Area at Ayodhya Act	1993	33
Actuaries Act	2006	35
Administrative Tribunals Act	1985	13
Administrators-General Act	1963	45
Admiralty (Jurisdiction and Settlement of Maritime Claims) Act	2017	22
Advocates Act	1961	25
Advocates' Welfare Fund Act	2001	45
African Development Bank Act	1983	13
African Development Fund Act	1982	01
Agricultural and Processed Food Products Export Development Authority Act	1986	02
Agricultural Produce (Grading and Marking) Act	1937	01
Agriculturists' Loans Act	1884	12
Aircraft Act	1934	22
Airports Authority of India Act	1994	55
Airports Economic Regulatory Authority of India Act	2008	27
Air Corporations (Transfer of Undertakings and Repeal) Act	1994	13
Air Force Act	1950	45
Air (Prevention and Control of Pollution) Act	1981	14
Ajmer Tenancy and Land Records Act	1950	42
Alcock Ashdown Company Limited (Acquisition of Undertakings) Act	1973	56
Aligarh Muslim University Act	1920	40
All-India Council for Technical Education Act	1987	52
All-India Institute of Medical Sciences Act	1956	25
All-India Services Act	1951	61
Anand Marriage Act	1909	07
Ancient Monuments and Archaeological Sites and Remains Act	1958	24
Ancient Monuments Preservation Act	1904	07
Andhra Pradesh Legislative Council Act 2005	2006	01
Andhra Pradesh and Madras (Alteration of Boundaries) Act	1959	56
Andhra Pradesh and Mysore (Transfer of Territory) Act	1968	36
Andhra Pradesh Reorganisation Act	2014	06
Andhra Scientific Company Limited (Acquisition and Transfer of Undertakings) Act	1982	71
Andhra State Act	1953	30
Anti-Apartheid (United Nations Convention) Act	1981	48
Anti-Hijacking Act	2016	30
Antiquities and Art Treasures Act	1972	52
Apprentices Act	1961	52
Arbitration and Conciliation Act	1996	26
Architects Act	1972	20
Armed Forces (Emergency Duties) Act	1947	1
Armed Forces (Jammu and Kashmir) Special Powers Act	1990	21
Armed Forces (Punjab and Chandigarh) Special Powers Act	1983	34
Armed Forces (Special Powers) Act	1958	28
The Armed Forces Tribunal Act	2007	55
Arms Act	1959	54
Army Act	1950	46
Army and Air Force (Disposal of Private Property) Act	1950	40
Arya Marriage Validation Act	1937	19

A	Asian Development Bank Act	1966	18
	Asiatic Society Act	1984	05
	Assam (Alteration of Boundaries) Act	1951	47
	Assam Reorganisation (Meghalaya) Act	1969	55
	Assam Rifles Act	2006	47
	Assam University Act	1989	23
	Atomic Energy Act	1962	33
	Auroville Foundation Act	1988	54
	Authoritative Texts (Central Laws) Act	1973	50
B	Babasaheb Bhimrao Ambedkar University Act	1994	58
	Banaras Hindu University Act	1915	16
	Bankers' Books Evidence Act	1891	18
	Banking Companies (Acquisition and Transfer of Undertakings) Act	1970	05
	Banking Companies (Acquisition and Transfer of Undertakings) Act	1980	40
	Banking Regulation Act	1949	10
	Beedi and Cigar Workers (Conditions of Employment) Act	1966	32
	Beedi Workers Welfare Fund Act	1976	62
	Benami Transactions (Prohibition) Act	1988	45
	Bengal, Agra and Assam Civil Courts Act	1887	12
	Bengal Alluvion and Diluvion Act	1847	09
	Bengal Bonded Warehouse Association Act	1838	05
	Bengal Bonded Warehouse Association Act	1854	05
	Bengal Chaukidari Act	1856	20
	Bengal Districts Act	1836	21
	Bengal Embankment Act	1855	32
	Bengal Ghatwali Lands Act	1859	05
	Bengal Indigo Contracts Act	1836	10
	Bengal Land Holders' Attendance Act	1848	20
	Bengal Land Revenue Sales Act	1841	12
	Bengal Land Revenue Sales Act	1859	11
	Bengal Military Police Act	1892	05
	Bengal Rent Act	1859	10
	Bengal Tenancy Act	1885	08
	Betwa River Board Act	1976	63
	Bharat Petroleum Corporation Limited	1988	44
	(Determination of Conditions of Service of Employees) Act		
	Bhopal Gas Leak Disaster (Processing of Claims) Act	1985	21
	Bihar and Uttar Pradesh (Alteration of Boundaries) Act	1968	24
	Bihar and West Bengal (Transfer of Territories) Act	1956	40
	Bihar Land Reforms Laws (Regulating Mines and Minerals) Validation Act	1969	42
	Bihar Reorganisation Act,	2000	30
	Bihar Value Added Tax Act	2005	28
	Biological Diversity Act	2003	18
	Bird and Company Limited (Acquisition and		
	Transfer of Undertakings and Other Properties) Act	1980	67
	Births, Deaths and Marriages Registration Act	1886	06
	Black Money (Undisclosed Foreign Income and Assets) and Imposition		
	of Tax Act	2015	22
	Bombay Civil Courts Act	1869	14
	Bombay Municipal Debentures Act	1876	15
	Bombay Rent-free Estates Act	1852	11
	Bombay Reorganisation Act	1960	11
	Bombay Revenue Jurisdiction Act	1876	10
	Bonded Labour System (Abolition) Act	1976	19

B	Border Security Force Act	1968	47	
	Boundaries	1847	01	
	Boundary-marks, Bombay	1846	03	
	Brahmaputra Board Act	1980	46	
	Britannia Engineering Company Limited (Mokameh Unit) and the Arthur Butler and Company (Muzaffarpore) Limited (Acquisition and Transfer of Undertakings) Act	1978	41	
	British India Corporation Limited (Acquisition of Shares) Act	1981	29	
	Broach and Kaira Incumbered Estates Act	1877	14	
	Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Act	1996	27	
	Building and Other Construction Workers' Welfare Cess Act	1996	28	
	Bureau of Indian Standards Act	2016	11	
	C	Cable Television Networks (Regulation) Act	1995	07
		Calcutta High Court (Extension of Jurisdiction) Act	1953	41
		Calcutta High Court (Jurisdictional Limits) Act	1919	15
		Calcutta Land-revenue Act	1850	23
Calcutta Land-revenue Act		1856	18	
Calcutta Metro Railway (Operation and Maintenance) Temporary Provisions Act		1985	10	
Calcutta Port (Pilotage) Act		1948	33	
Cantonments (Extension of Rent Control Laws) Act		1957	46	
Cantonments (House Accommodation) Act		1923	06	
Cantonments Act		2006	41	
Capital of Punjab Development and Regulation (Chandigarh Amendment) Act		1973	17	
Cardamom Act		1965	42	
Carriage by Air Act		1972	69	
Carriage by Road Act		2007	41	
Cattle-trespass Act		1871	01	
Census Act		1948	37	
Central Agricultural University Act		1992	40	
Central Board of Revenue Act		1963	54	
Central Educational Institutions (Reservation in Admission) Act		2007	05	
Central Excise Act		1944	01	
Central Goods and Services Tax Act		2017	12	
Central Goods and Services Tax (Extension to Jammu and Kashmir) Act		2017	26	
Central Industrial Security Force (Amendment and Validation) Act		1999	40	
Central Industrial Security Force Act		1968	50	
Central Laws (Extension to Arunachal Pradesh) Act		1993	44	
Central Laws (Extension to Jammu and Kashmir) Act		1968	25	
Central Provinces Court of Wards Act		1899	24	
Central Provinces Financial Commissioner's Act		1908	13	
Central Provinces Land-revenue Act		1881	18	
Central Provinces Tenancy Act		1898	11	
Central Road Fund Act		2000	54	
Central Reserve Police Force Act		1949	66	
Central Sales Tax Act		1956	74	
Central Silk Board Act		1948	61	
Central Universities Act		2009	25	
Central Vigilance Commission Act		2003	45	
Cess and Other Taxes on Minerals (Validation) Act		1992	16	
Chandernagore (Merger) Act		1954	36	
Chandigarh (Delegation of Powers) Act		1988	02	
Chandigarh Disturbed Areas Act		1983	33	
Chaparmukh Silghat Railway Line and the Katakhal Lalabazar Railway Line (Nationalisation) Act		1982	36	
Charitable Endowments Act		1890	06	

C	Charitable and Religious Trusts Act	1920	14
	Chartered Accountants Act	1949	38
	Chemical Weapons Convention Act	2000	34
	Chit Funds Act	1982	40
	Chotta Nagpur Encumbered Estates Act	1876	06
	Cigarettes and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Products, Supply and Distribution) Act	2003	34
	Cinematograph Act	1952	37
	Cine-Workers and Cinema Theatre Workers (Regulation of Employment) Act	1981	50
	Cine-Workers Welfare Fund Act	1981	33
	Citizenship Act	1955	57
	City of Bombay Municipal (Supplementary) Act	1888	12
	Civil Defence Act	1968	27
	Civil Liability for Nuclear damage Act	2010	38
	Clinical Establishment (Representation and Regulation) Act	2010	23
	Coal Bearing Areas (Acquisition and Development) Act	1957	20
	Coal India (Regulation of Transfers and Validation) Act	2000	45
	Coal Mines (Conservation and Development) Act	1974	28
	Coal Mines Labour Welfare Fund (Repeal) Act	1986	27
	Coal Mines Provident Fund and Miscellaneous Provisions Act	1948	46
	Coal Mines (Special Provisions) Act	2015	11
	Coastal Aquaculture Authority Act	2005	24
	Coast Guard Act	1978	30
	Coasting Vessels Act	1838	19
	Coconut Development Board Act	1979	05
	Code of Civil Procedure	1908	05
	Code of Criminal Procedure	1974	02
	Coinage Act	2011	11
	Coir Industry Act	1953	45
	Collection of Statistics Act	2009	07
	Commercial Documents Evidence Act	1939	30
	Commercial Courts Act	2016	04
	Commissions for Protection of Child's Rights Act	2006	04
	Commissions of Inquiry Act	1952	60
	Commission of Sati (Prevention) Act	1988	03
	Companies Act	2013	18
	Companies (Donations to National Funds) Act	1951	54
	Companies (Profits) Surtax Act	1964	07
	Company Secretaries Act	1980	56
	Compensatory Afforestation Fund Act	2016	38
	Competition Act	2003	12
	Comptroller and Auditor General's (Duties, Powers and Conditions of Service) Act	1971	56
	Conservation of Foreign Exchange and Prevention of Smuggling Activities Act	1974	52
	Consumer Protection Act	1986	68
	Contempt of Courts Act	1971	70
	Contingency Fund of India Act	1950	49
	Contract Labour (Regulation and Abolition) Act	1970	37
	Co-operative Societies Act	1912	02
	Copyright Act	1957	14
	Coroners Act	1871	04
	Cost and Works Accountants Act	1959	23
	Court-fees Act	1870	07
	Court-fees (Delhi Amendment) Act	1967	28
	Credit Information Companies (Regulation) Act	2005	30
	Customs Act	1962	52
	Customs Tariff Act	1975	51
	Cutchi Memons Act	1938	10

D	Dadra and Nagar Haveli Act	1961	35
	Dakshina Bharat Hindi Prachar Sabha Act	1964	14
	Dalmia Dadri Cement Limited (Acquisition and Transfer of Undertakings) Act	1981	31
	Damodar Valley Corporation Act	1948	14
	Dehra Dun Act	1871	21
	Dekkhan Agriculturists Relief Act	1879	17
	Delhi and Ajmer-Merwara Land Development Act	1948	66
	Delhi and Ajmer Rent Control Act	1952	38
	Delhi and Ajmer Rent Control (Nasirabad Cantonment Repeal) Act	1968	49
	Delhi Apartment Ownership Act	1986	58
	Delhi Development Act	1957	61
	Delhi High Court Act	1966	26
	Delhi Land Holdings (Ceiling) Act	1960	24
	Delhi Lands (Restriction on Transfer) Act	1972	30
	Delhi Laws Act	1912	13
	Delhi Laws Act	1915	07
	Delhi Laws (Special Provisions) Act	2006	22
	Delhi Metro Railway (Operation and Maintenance) Act	2002	60
	Delhi Motor Vehicles Taxation Act	1962	57
	Delhi Municipal Corporation Act	1957	66
	Delhi Police Act	1978	34
	Delhi Primary Education Act	1960	39
	Delhi Rent Act	1995	33
	Delhi Rent Control Act	1958	59
	Delhi Restriction of Uses of Land Act	1941	12
	Delhi Sales Tax Act	1975	43
	Delhi School Education Act	1973	18
	Delhi Sikh Gurdwaras Act	1971	82
	Delhi Special Police Establishment Act	1946	25
	Delhi University Act	1922	08
	Delhi (Urban Areas) Tenants' Relief Act	1961	30
	Delhi Urban Art Commission Act	1974	01
	Delimitation Act	2002	33
	Delivery of Books and Newspapers (Public Libraries) Act	1954	27
	Dentists Act	1948	16
	Departmental Inquiries (Enforcement of Attendance of Witnesses and Production of Documents) Act	1972	18
	Departmentalisation of Union Accounts (Transfer of Personnel) Act	1976	59
	Deposit Insurance and Credit Guarantee Corporation Act	1961	47
	Depositories Act	1996	22
	Designs Act	2000	16
	Destruction of Records Act	1917	05
	Destructive Insects and Pests Act	1914	02
	Destructive Insects and Pests (Amendment and Validation) Act	1992	12
	Diplomatic and Consular Officers (Oaths and Fees) Act	1948	41
	Diplomatic and Consular Officers (Oaths and Fees) (Extension to Jammu and Kashmir) Act	1973	02
	Diplomatic Relations (Vienna Convention) Act	1972	43
	Disaster Management Act	2005	53
	Dissolution of Muslim Marriages Act	1939	08
	Disturbed Areas (Special Courts) Act	1976	77
	Dock Workers (Regulation of Employment) Act	1948	09
	Dock Workers (Regulation of Employment) (Inapplicability to Major Ports) Act	1997	31
	Dock Workers (Safety, Health and Welfare) Act	1986	54
	Dowry Prohibition Act	1961	28

D	Dr. Rajendra Prasad Central Agricultural University Act	2016	32	
	Drugs and Cosmetics Act	1940	23	
	Drugs and Magic Remedies (Objectionable Advertisements) Act	1954	21	
	Durgah Khawaja Saheb Act	1955	36	
E	Easements (Extending Act 5 of 1882)	1891	08	
	East-Punjab Urban Rent Restriction (Extension to Chandigarh) Act	1974	54	
	Economic Offences (Inapplicability of Limitation) Act	1974	12	
	Election Commission (Conditions of Service of Election Commissioners and Transaction of Business) Act	1991	11	
	Election Laws (Extension to Sikkim) Act	1976	10	
	Electricity Act	2003	36	
	Emblems and Names (Prevention of Improper Use) Act	1950	12	
	Emigration Act	1983	31	
	Employees' Provident Funds and Miscellaneous Provisions Act	1952	19	
	Employees' State Insurance Act	1948	34	
	Employment Exchanges (Compulsory Notification of Vacancies) Act	1959	31	
	Employment of Manual Scavengers and Construction of Dry Latrines (Prohibition) Act	1993	46	
	Enemy Property Act	1968	34	
	Energy Conservation Act	2001	52	
	English and Foreign Languages University Act	2007	07	
	Environment (Protection) Act	1986	29	
	Epidemic Diseases Act	1897	03	
	Equal Remuneration Act	1976	25	
	Essential Commodities Act	1955	10	
	Essential Services Maintenance (Assam) Act	1980	41	
	Expenditure-tax Act	1987	35	
	Explosive Substances Act	1908	06	
	Explosives Act	1884	04	
	Export-Import Bank of India Act	1981	28	
	Export (Quality Control and Inspection) Act	1963	22	
	Extradition Act	1962	34	
	F	Factories Act	1948	63
		Factoring Act	2012	12
		Family Courts Act	1984	66
		Faridabad Development Corporation Act	1956	90
		Fatal Accidents Act	1855	13
		Finance Commission (Miscellaneous Provisions) Act	1951	33
Fiscal Responsibility and Budget Management Act		2003	39	
Food Corporations Act		1964	37	
Food Safety and Standards Act		2006	34	
Footwear Design and Development Institute Act		2017	20	
Foreign Aircraft (Exemption from Taxes and Duties on Fuel and Lubricants) Act		2002	36	
Foreign Contribution (Regulation) Act		2010	42	
Foreign Exchange Management Act		1999	42	
Foreign Marriage Act		1969	33	
Foreign Trade (Development and Regulation) Act		1992	22	
Foreigners Act		1946	31	
Foreigners Law (Application and Amendment) Act		1962	42	
Forest (Conservation) Act		1980	69	
Forfeited Deposits Act		1850	25	
Former Secretary of State Service Officers (Conditions of Service) Act		1972	59	
Forward Contracts (Regulation) Act		1952	74	
Fugitive Economic Offenders Act		2018	17	

G	General Clauses Act	1897	10
	General Insurance Business (Nationalisation) Act	1972	57
	Geneva Conventions Act	1960	06
	Geographical Indications of Goods (Registration and Protection) Act	1999	48
	Goa, Daman and Diu (Administration) Act	1962	01
	Goa, Daman and Diu (Extension of the Code of Civil Procedure and the Arbitration Act) Act	1965	30
	Goa, Daman and Diu Mining Concession (Abolition and Declaration as Mining Leases) Act	1987	16
	Goa, Daman and Diu Reorganisation Act	1987	18
	Gold Bonds (Immunities and Exemptions) Act	1993	25
	Goods and Services Tax (Compensation to States) Act	2017	15
	Government Buildings Act	1899	04
	Government Management of Private Estates Act	1892	10
	Government of National Capital Territory of Delhi Act	1992	01
	Government of Union Territories Act	1963	20
	Government Savings Banks Act	1873	05
	Government Savings Certificates Act	1959	46
	Government Securities Act	2006	38
	Governors (Emoluments, Allowances and Privileges) Act	1982	43
	Gram Nyayalayas Act	2009	04
	Gresham and Craven of India (Private) Limited (Acquisition and Transfer of Undertakings) Act	1977	42
	Guardians and Wards Act	1890	08
H	Haj Committee Act	2002	35
	Handlooms (Reservation of Articles for Production) Act	1985	22
	Haryana and Punjab Agricultural Universities Act	1970	16
	Haryana and Uttar Pradesh (Alteration of Boundaries) Act	1979	31
	High Court and Bombay (Extension of Jurisdiction to Goa, Daman and Diu) Act	1981	26
	High Court at Patna (Establishment of a Permanent Bench at Ranchi) Act	1976	57
	High Court Judges (Conditions of Service) Act	1954	28
	High Courts (Seals) Act	1950	07
	High Denomination Bank Notes (Demonetisation) Act	1978	11
	Himachal Pradesh and Bilaspur (New State) Act	1954	32
	Himachal Pradesh Legislative Assembly (Constitution and Proceedings) Validation Act	1958	56
	Hind Cycles Limited and Sen-Raleigh Limited (Nationalisation) Act	1980	70
	Hindi Sahitya Sammelan Act	1962	13
	Hindu Adoptions and Maintenance Act	1956	78
	Hindu Disposition of Property Act	1916	15
	Hindu Gains of Learning Act	1930	30
	Hindu Marriage Act	1955	25
	Hindu Minority and Guardianship Act	1956	32
	Hindu Succession Act	1956	30
	Homoeopathy Central Council Act	1973	59
	Hooghly Docking and Engineering Company Limited (Acquisition and Transfer of Undertakings) Act	1984	55
	Hotel-Receipts Tax Act	1980	54
	Human Immunodeficiency Virus and Acquired Immune Deficiency Syndrome (Prevention and Control) Act	2017	16
I	Identification of Prisoners Act	1920	33
	Illegal Migrants (Determination by Tribunals) Act	1983	39
	Immigration (Carriers' Liability) Act	2000	52
	Immigrants (Expulsion from Assam) Act	1950	10
	Immoral Traffic (Prevention) Act	1956	104

I	Improvements in Towns	1850	26
	Inchek Tyres Limited and National Rubber Manufacturers Limited (Nationalisation) Act	1984	17
	Income-tax Act	1961	43
	Indecent Representation of Women (Prohibition) Act	1986	60
	Indian Bar Councils Act	1926	38
	Indian Bills of Lading Act	1856	09
	Indian Boilers Act	1923	05
	Indian Carriage of Goods by Sea Act	1925	26
	Indian Christian Marriage Act	1872	15
	Indian Council of World Affairs Act	2001	29
	Indian Contract Act	1872	09
	Indian Criminal Law Amendment Act	1908	14
	Indian Divorce Act	1869	04
	Indian Easements Act	1882	05
	Indian Evidence Act	1872	01
	Indian Forest Act	1927	16
	Indian Institutes of Information Technology Act	2014	18
	Indian Institutes of Information Technology (Public-Private Partnership) Act	2017	23
	Indian Institute of Petroleum and Energy Act	2018	03
	Indian Maritime University Act	2008	22
	Indian Medical Council Act	1956	102
	Indian Medicine Central Council Act	1970	48
	Indian Museum Act	1910	10
	Indian Naval Armament Act	1923	07
	Indian Nursing Council Act	1947	48
	Indian Partnership Act	1932	09
	Indian Penal Code	1860	45
	Indian Ports Act	1908	15
	Indian Post Office Act	1898	06
	Indian Railway Board Act	1905	04
	Indian Red Cross Society Act	1920	15
	Indian Reserve Forces Act	1888	04
	Indian Soldiers (Litigation) Act	1925	04
	Indian Stamp Act	1899	02
	Indian Statistical Institute Act	1959	57
	Indian Succession Act	1925	39
	Indian Telegraph Act	1885	13
	Indian Tolls Act	1851	08
	Indian Tolls Act	1864	15
	Indian Tolls (Army and Air Force) Act	1901	02
	Indian Tramways Act	1886	11
	Indian Treasure-trove Act	1878	06
	Indian Trusts Act	1882	02
	Indian Veterinary Council Act	1984	52
	Indian Wireless Telegraphy Act	1933	17
	Indira Gandhi National Open University Act	1985	50
	Indira Gandhi National Tribal University Act	2007	52
	Indo-Tibetan Border Police Force Act	1992	35
	Industrial Development Bank (Transfer of Undertaking and Repeal) Act	2003	53
	Industrial Disputes Act	1947	14
	Industrial Disputes (Banking and Insurance Companies) Act	1949	54
	Industrial Employment (Standing Orders) Act	1946	20
	Industrial Finance Corporation (Transfer of Undertaking and Repeal) Act	1993	23
	Industrial Reconstruction Bank (Transfer of Undertaking and Repeal) Act	1997	07
	Industries (Development and Regulation) Act	1951	65
	Infant Milk Substitutes, Feeding Bottles and Infant Foods (Regulation of Production, Supply and Distribution) Act	1992	41

I	Inflammable Substances Act	1952	20	
	Information Technology Act	2000	21	
	Inland Vessels Act	1917	01	
	Inland Waterways Authority of India Act	1985	82	
	Insecticides Act	1968	46	
	Insolvency and Bankruptcy Code	2016	31	
	Institutes of Technology Act	1961	59	
	Insurance Act	1938	04	
	Insurance Regulatory and Development Authority Act	1999	41	
	Integrated Goods and Services Tax Act	2017	13	
	Integrated Goods and Services Tax (Extension to Jammu and Kashmir) Act	2017	27	
	Intelligence Organisations (Restriction on Rights) Act	1985	58	
	Interest Act	1978	14	
	Interest-tax Act	1974	45	
	International Development Association (Status, Immunities and Privileges) Act	1960	32	
	International Finance Corporation (Status, Immunities and Privileges) Act	1958	42	
	International Monetary Fund and Bank Act	1945	00	
	Inter-State Corporation Act	1957	38	
	Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Act	1979	30	
	Inter-State River Water Disputes Act	1956	33	
	Iron Ore Mines, Manganese Ore Mines and Chrome Ore Mines Labour Welfare Cess Act	1976	55	
	Iron Ore Mines, Manganese Ore Mines and Chrome Ore Mines Labour Welfare Fund Act	1976	61	
	J	Jallianwala Bagh National Memorial Act	1951	25
Jamia Millia Islamia Act		1988	58	
Jammu and Kashmir (Extension of Laws) Act		1956	62	
Jammu and Kashmir Representation of the People Supplementary) Act		1968	03	
The Jawaharlal Institute of Post-Graduate Medical Education and Research, Puducherry Act		2008	19	
Jawaharlal Nehru University Act		1966	53	
Judges (Inquiry) Act		1968	51	
Judges (Protection) Act		1985	59	
Judicial Officers Protection Act		1850	18	
Jute Companies (Nationalisation) Act		1980	62	
Jute Manufacturers Cess Act		1983	28	
Jute Manufacturers Development Council Act		1983	27	
Jute Packaging Materials (Compulsory Use in Packing Commodities) Act		1987	10	
Juvenile Justice (Care and Protection of Children) Act		2016	02	
K		Kalakshetra Foundation Act	1994	06
		Kazis Act	1880	12
		Khaddar (Protection of Name) Act	1950	78
	Khadi and Village Industries Commission Act	1956	61	
	Khuda Bakhsh Oriental Public Library Act	1969	43	
	King of Oudh's Estate Act	1887	19	
	King of Oudh's Estate Act	1888	14	
	King of Oudh's Estate Validation Act	1917	12	
L	Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Act	1988	51	
	Lady Hardinge Medical College and Hospital (Acquisition and Miscellaneous Provisions) Act	1977	34	
	Lalitkala Akademi (Taking Over of Management) Act	1997	17	
	Land Acquisition (Amendment and Validation) Act	1967	13	

Land Acquisition (Mines) Act	1885	18
Land Improvement Loans Act	1883	19
Land Port Authority of India Act	2010	31
Laws Local Extent Act	1874	15
Leaders of Chief Whips of Recognised Parties and Groups in Parliament (Facilities) Act	1999	05
Legal Metrology Act	2010	1
Legal Practitioners Act	1879	18
Legal Representatives' Suits Act	1855	12
Legal Services Authorities Act	1987	39
Legal Tender (Inscribed Notes) Act	1964	28
Legislative Assembly of Nagaland (Change in Representation) Act	1968	61
Levy Sugar Price Equalisation Fund Act	1976	31
Life Insurance Corporation Act	1956	31
Life Insurance Corporation (Modification of Settlement) Act	1976	72
Light House Act	1927	17
Limitation Act	1963	36
Limited Liability Partnership Act	2009	06
Live-stock Importation Act	1898	09
Local Authorities Loans Act	1914	09
Lokpal and Lokaayuktas Act	2014	01
Lok Sahayak Sena Act	1956	53
Lotteries (Regulation) Act	1998	17
Lushai Hills District (Change of Name) Act	1954	18
M Madhya Pradesh Reorganisation Act	2000	28
Madras, Bengal and Bombay Children (Supplementary) Act	1925	35
Madras City Civil Court Act	1892	07
Madras City Land Revenue Act	1851	12
Madras Civil Courts Act	1873	03
Madras Compulsory Labour Act	1858	01
Madras District Police Act	1859	24
Madras Public Property Malversation Act	1837	36
Madras Rent and Revenue Sales Act	1839	07
Madras Revenue Commissioner Act	1849	10
Mahatma Gandhi Antarashtriya Hindi Vishwavidyalaya Act	1997	03
Maintenance and Welfare of Parents and Senior Citizens Act	2007	56
Maintenance Orders Enforcement Act	1921	18
Majority Act	1875	09
Major Port Trusts Act	1963	38
Mangrol and Manavadar (Administration of Property) Act	1949	02
Manipur (Courts) Act	1955	56
Manipur (Hill Areas District Council) Act	1971	76
Manipur Land Revenue and Land Reforms Act	1960	33
Manipur Municipalities Act	1994	43
Manipur Panchayati Raj Act	1994	26
Manipur (Sales of Motor Spirit and Lubricants) Taxation Act	1962	55
Manipur University Act	2005	54
Manipur (Village Authorities in Hill Areas) Act	1956	80
Manoeuvres, Field Firing and Artillery Practice Act	1938	05
Marine Insurance Act	1963	11
Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Act	1981	42
Marking of Heavy Packages Act	1951	39
Married Women's Property Act	1874	03
Maternity Benefit Act	1961	53
Maulana Azad National Urdu University Act, 1996	1997	02
Medical Termination of Pregnancy Act	1971	34
Mental Healthcare Act	2017	10

M	Merchant Shipping Act	1958	44
	Metal Corporation (Nationalisation and Miscellaneous Provisions) Act	1976	100
	Metro Railways (Construction of Works) Act	1978	33
	Micro Small and Medium Enterprises Development Act	2006	27
	Mines Act	1952	35
	Mines and Minerals (Regulation and Development) Act	1957	67
	Minimum Wages Act	1948	11
	Mirzapur Stone Mahal Act	1886	05
	Mizoram University Act	2000	08
	Motor Transport Workers Act	1961	27
	Motor Vehicles Act	1988	59
	Multimodal Transportation of Goods Act	1993	28
	Multi-State Co-operative Societies Act	2002	39
	Municipal Taxation Act	1881	11
	Murshidabad Act	1891	15
	Murshidabad Estate Administration Act	1933	23
	Muslim Personal Law (Shariat) Application Act	1937	26
	Muslim Women (Protection of Rights on Divorce) Act	1986	25
	Mussalman Wakf Act	1923	42
N.	Naga Hills-Tuensang Area Act	1957	42
	Nagaland University Act	1989	35
	Nalanda University Act	2010	39
	Narcotic Drugs and Psychotropic Substances Act	1985	61*
	National Bank for Agriculture and Rural Development Act	1981	61
	National Cadet Corps Act	1948	31
	National Capital Region Planning Board Act	1985	02
	National Capital Territory of Delhi Laws (Special Provisions) Act	2007	43
	National Capital Territory of Delhi Laws (Special Provisions) Second Act	2009	40
	National Capital Territory of Delhi Laws (Special Provisions) Act	2011	05
	National Capital Territory of Delhi Laws (Special Provisions) Second Act	2011	20
	National Commission for Minorities Act	1992	19
	National Commission for Minority Educational Institutions Act	2005	02
	National Commission for Safai Karamcharis Act	1993	64
	National Commission for Women Act	1990	20
	National Commission for Backward Classes (Repeal) Act	2018	24
	National Company (Acquisition and Transfer of Undertakings) Act	1980	42
	National Co-operative Development Corporation Act	1962	26
	National Council for Teacher Education Act	1993	73
	National Dairy Development Board Act	1987	37
	National Food Security Act	2013	20
	National Green Tribunal Act	2010	19
	National Highways Act	1956	48
	National Highways Authority of India Act	1988	68
	National Housing Bank Act	1987	53
	National Institute of Design Act	2014	18
	National Institute of Fashion Technology Act	2006	28
	National Institute of Mental Health and Neuro-Sciences, Bangalore Act	2012	38
	National Institute of Pharmaceutical Education and Research Act	1998	13
	National Institute of Technology Act	2007	29
	National Investigation Agency Act	2008	03
	National Jute Board Act	2009	12
	National Rural Employment Guarantee Act	2005	42
	National Rural Employment Guarantee (Extension to Jammu and Kashmir) Act	2007	23
	National Library of India Act	1976	76

*61(1985)-S32-A is declared unconstitutional to the extent it takes away the right of the court to suspend the sentence of person convicted under the Act

N	National Security Act	1980	65	
	National Security Guard Act	1986	47	
	National Service Act	1972	28	
	National Sports University Act	2018	25	
	National Tax Tribunal Act	2005	49	
	National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities Act	1999	44	
	National Waterway Act	2016	17	
	National Waterway (Kollam-Kottapuram Stretch of West Coast Canal and Champakara and Udyogmandal Canals) Act	1992	25	
	National Waterway (Sadiya-Dhubri Stretch of the Brahmaputra River) Act	1988	40	
	National Waterway (Talcher-Dhamra Stretch of Matai River and Mahanadi Delta Rivers) Act	2008	23	
	National Waterway (Kakinadi-Puducherry Stretch of Canals and the Kaluvelly Tank, Bhadrachalam-Rajahmundry Stretch of River Godavari and Wazirabad Vijayawada Stretch of River Krishna) Act	2008	24	
	National Capital Territory of Delhi Laws (Special Provisions) Act	2009	24	
	Naval and Aircraft Prize Act	1971	59	
	Navy Act	1957	62	
	Negotiable Instruments Act	1881	26	
	New Delhi Municipal Council Act	1994	44	
	North-Eastern Area (Reorganisation) Act	1971	81	
	North-Eastern Council Act	1971	84	
	North-Eastern Hill University Act	1973	24	
	Northern India Canal and Drainage Act	1873	08	
	Northern India Ferries Act	1878	17	
	Notaries Act	1952	53	
	O	Oaths Act	1969	44
		Obstructions in Fairways Act	1881	16
		Official Languages Act	1963	19
		Official Secrets Act	1923	19
		Official Trustees Act	1913	02
		Offshore Areas Minerals (Development and Regulation) Act, 2002	2003	17
Oil and Natural Gas Commission (Transfer of Undertaking and Repeal) Act		1993	65	
Oil Fields (Regulation and Development) Act		1948	53	
Oil Industry (Development) Act		1974	47	
Oriental Gas Company		1857	05	
Oriental Gas Company		1867	11	
Orissa (Alteration of Name) Act		2011	15	
Orissa Weights and Measures (Delhi Repeal) Act		1958	57	
Orphanages and Other Charitable Homes (Supervision and Control) Act		1960	10	
Oudh Estates Act		1869	01	
Oudh Laws Act		1876	18	
Oudh Sub-settlement Act		1866	26	
Oudh Taluqdars' Relief Act		1870	24	
P	Parliament (Prevention of Disqualification) Act	1959	10	
	Parliamentary Proceedings (Protection of Publication) Act	1977	15	
	Parel Investments and Trading Private Limited and Domestic Gas Private Limited (Taking over of Management) Repeal Act	2005	14	
	Parsi Marriage and Divorce Act	1936	03	
	Partition Act	1893	04	
	Partition of Revenue-paying Estates	1863	19	
	Passport (Entry into India) Act	1920	34	
	Passports Act	1967	15	
	Patents Act	1970	39	
	Payment and Settlement Systems Act	2007	51	

P	Payment of Bonus Act	1965	21
	Payment of Gratuity Act	1972	39
	Payment of Wages Act	1936	04
	Pensions Act	1871	23
	Pensions Fund Regulatory and Development Authority Act		
	Participation) Act	2013	23
	Petroleum Act	1934	30
	Petroleum and Minerals Pipelines (Acquisition of Right of User in Land) Act	1962	50
	Petroleum and Natural Gas Regulatory Board Act	2006	19
	Pharmacy Act	1948	08
	Places of Worship (Special Provisions) Act	1991	42
	Plantations Labour Act	1951	69
	Poisons Act	1919	12
	Police Act	1861	05
	Police Act	1949	64
	Police, (Agra) Act	1854	16
	Police Forces (Restriction of Rights) Act	1966	33
	Police (Incitement to Disaffection) Act	1922	22
	Pondicherry (Administration) Act	1962	49
	Pondicherry (Extension of Laws) Act	1968	26
	Pondicherry University Act	1985	53
	Pondicherry (Alteration of Name) Act	2006	44
	Post-Graduate Institute of Medical Education and Research Chandigarh Act	1966	51
	Post Office Cash Certificates Act	1917	18
	Powers-of-Attorney Act	1882	07
	Prasar Bharati (Broadcasting Corporation of India) Act	1990	25
	Preference Shares (Regulation of Dividend) Act	1960	63
	Pre-conception and Pre-Natal Diagnostic Techniques (Prohibition of Sex Selection) Act	1994	57
	Presidency Small Cause Courts Act	1882	15
	President (Discharge of Functions) Act	1969	16
	Presidential and Vice-Presidential Elections Act	1952	31
	President's Emoluments and Pension Act	1951	30
	Press and Registration of Books Act	1867	25
	Press Council Act	1978	37
	Prevention and Control of Infectious and Contagious diseases in Animals Act	2009	27
	Prevention of Blackmarketing and Maintenance of Supplies of Essential Commodities Act	1980	07
	Prevention of Corruption Act	1988	49
	Prevention of Cruelty to Animals Act	1960	59
	Prevention of Damage to Public Property Act	1984	03
	Prevention of Money Laundering Act	2003	15
	Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Act	1988	46
	Prevention of Insults to National Honour Act	1971	69
	Prisoners Act	1900	03
	Prisoners (Attendance in Courts) Act	1955	32
	Prisons Act	1894	09
	Private Security Agencies (Regulation) Act	2005	29
	Prize Chits and Money Circulation Scheme (Banning) Act	1978	43
	Prize Competitions Act	1955	42
	Probation of Offenders Act	1958	20
	Produce Cess Laws (Abolition) Act	2006	46
	Prohibition of Child Marriage Act	2007	06
	Prohibition of Employment as Manual Scavengers and their Rehabilitation Act	2013	25
	Promissory Notes (Stamp) Act	1926	11
	Protection of Civil Rights Act	1955	22
	Protection of Children from Sexual Offences Act	2012	32
	Protection of Human Rights Act	1994	10

P	Protection of Plant Varieties and Farmers' Right Act	2001	53	
	Protection of Women from Domestic Violence Act	2005	43	
	Provident Funds Act	1925	19	
	Provincial Small Cause Courts Act	1887	09	
	Provisional Collection of Taxes Act	1931	16	
	Provisions of the Panchayats (Extension to the Scheduled Areas) Act	1996	40	
	Public Accountants' Defaults Act	1850	12	
	Public Debt Act	1944	18	
	Public Employment (Requirement as to Residence) Act	1957	44	
	Public Financial Institutions (Obligation as to Fidelity and Secrecy) Act	1983	48	
	Public Gambling Act	1867	03	
	Public Liability Insurance Act	1991	06	
	Public Premises (Eviction of Unauthorised Occupants) Act	1971	40	
	Public Records Act	1993	69	
	Public Sector Iron and Steel Companies (Restructuring) and Miscellaneous Provisions Act	1978	16	
	Punjab District Boards Act	1883	20	
	Punjab Disturbed Areas Act	1983	32	
	Punjab Excise (Delhi Amendment) Act	1979	12	
	Punjab Land Revenue Act	1887	17	
	Punjab Laws Act	1872	04	
	Punjab Municipal Corporation Law (Extension to Chandigarh) Act	1994	45	
	Punjab Reorganisation Act	1966	31	
	Punjab State Legislature (Delegation of Powers) Act	1984	36	
	Punjab Tenancy Act	1887	16	
	R	Railway Claims Tribunal Act	1987	54
		Railway Property (Unlawful Possession) Act	1966	29
		Railway Protection Force Act	1957	23
		Railways Act	1989	24
		Railways Employment of Members of the Armed Forces Act	1965	40
		Rajasthan and Madhya Pradesh (Transfer of Territories) Act	1959	47
Rajghat Samadhi Act		1951	41	
Rajiv Gandhi Institute of Petroleum Technology Act		2007	54	
Rajiv Gandhi National Aviation University Act		2013	26	
Rajiv Gandhi National Institute of Youth Development Act		2012	35	
Rajiv Gandhi University Act		2007	08	
Rampur Raza Library Act		1975	22	
Rani Lakshmi Bai Central Agricultural University Act		2014	10	
Real Estate (Regulation and Development) Act		2016	16	
Reciprocity Act		1943	09	
Recovery of Debts Due to Banks and Financial Institutions Act		1993	51	
Refugee Relief Taxes (Abolition) Act		1973	13	
Regional Centre for Biotechnology Act		2016	36	
Regional Rural Banks Act		1976	21	
Registration Act		1908	16	
Registration of Births and Deaths Act		1969	18	
Registration of Foreigners Act		1939	16	
Rehabilitation Council of India Act		1992	34	
Rehabilitation Finance Administration Act		1948	12	
Religious Endowments Act		1863	20	
Religious Institutions (Prevention of Misuse) Act		1988	41	
Religious Societies Act		1880	01	
Remittances of Foreign Exchange and Investment in Foreign Exchange Bonds (Immunities and Exemptions) Act		1991	41	
Rent Recovery Act		1853	06	
Repatriation of Prisoners Act		2003	49	
Representation of the People Act	1950	43		

R	Representation of the People Act	1951	43	
	Requisitioning and Acquisition of Immovable Property Act	1952	30	
	Reserve and Auxiliary Air Forces Act	1952	62	
	Reserve Bank (Transfer of Public Ownership) Act	1948	62	
	Reserve Bank of India Act	1934	02	
	Revenue, Bombay	1842	13	
	Revenue Commissioners, Bombay	1842	17	
	Revenue Recovery Act	1890	01	
	Richardson and Cruddas Limited (Acquisition and Transfer of Undertakings) Act	1972	78	
	River Boards Act	1956	49	
	Right of Children to Free and Compulsory Education Act	2009	35	
	Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act	2013	30	
	Right to Information Act	2005	22	
	Rights of Persons with Disabilities Act	2016	49	
	Road Transport Corporations Act	1950	64	
	Rubber Act	1947	24	
	S	SAARC Convention (Suppression of Terrorism) Act	1993	36
		Salar Jung Museum Act	1961	26
		Salary, Allowances and Pension of Members of Parliament Act	1954	30
		Salaries and Allowances of Ministers Act	1952	58
Salaries and Allowances of Officers of Parliament Act		1953	20	
Salary and Allowances of Leaders of Opposition in Parliament Act		1977	33	
Sale of Goods Act		1930	03	
Sales of Land for Revenue Arrears		1845	01	
Sales Promotion Employees (Conditions of Service) Act		1976	11	
Salt Cess Act		1953	49	
Sarais Act		1867	22	
Sashastra Seema Bal Act		2007	53	
Scheduled Areas (Assimilation of Laws) Act		1951	37	
Scheduled Areas (Assimilation of Laws) Act		1953	16	
Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forests Rights) Act		2007	02	
Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act		1989	33	
Scheduled Securities (Hyderabad) Act		1949	07	
School of Planning and Architecture Act		2014	37	
Science and Engineering Research Board Act		2009	09	
Seamen's Provident Fund Act		1966	04	
Seaward Artillery Practice Act		1949	08	
Securities and Exchange Board of India Act		1992	15	
Securities Contracts (Regulation) Act		1956	42	
Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act		2002	54	
Seeds Act		1966	54	
Semiconductor Integrated Circuits Layout Design Act		2000	37	
Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act		2013	14	
Shillong (Rifle Range and Umlong) Cantonments Assimilation of Laws Act		1954	31	
Shore Nuisances (Bombay and Kolaba) Act		1853	11	
Sick Industrial Companies (Special Provisions) Act		1986	01	
Sick Industrial Companies (Special Provisions) Repeal Act		2004	01	
Sick Textile Undertakings (Nationalisation) Act		1974	57	
Sikh Gurdwaras (Supplementary) Act		1925	24	
Sikkim University Act		2007	10	
Sir Dinshaw Maneckjee Petit Act		1893	06	

S	Seamen's Provident Fund Act	1966	04
	Sir Jamsetjee Jejeebhoy Baronetcy Act	1915	10
	Slum Areas (Improvement and Clearance) Act	1956	96
	Small Industries Development Bank of India Act	1989	39
	Smugglers and Foreign Exchange Manipulators (Forfeiture of Property) Act	1976	13
	Societies Registration Act	1860	21
	Sonthal Parganas Act	1855	37
	Sonthal Parganas Act	1857	10
	South Asian University Act	2009	08
	Special Court (Trial of Offences Relating to Transactions in Securities) Act	1992	27
	Special Criminal Courts (Jurisdiction) Act	1950	18
	Special Economic Zones Act	2005	28
	Special Marriage Act	1954	43
	Special Protection Group Act	1988	34
	Specific Relief Act	1963	47
	Specified Bank Notes (Cessation of Liabilities) Act	2017	2
	Spices Board Act	1986	10
	Spirituous Preparations (Inter-State Trade and Commerce) Control Repeal Act	2006	32
	Sports Broadcasting Signals (Mandatory Sharing with Prasar Bharti) Act	2007	11
	Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum Act	1980	52
	Stage-Carriages Act	1861	16
	State Armed Police Forces (Extension of Laws) Act	1952	63
	State Bank of India Act	1955	23
	State Bank of Sikkim (Acquisition of Shares) and Miscellaneous Provisions Act	1982	62
	State Financial Corporations Act	1951	63
	State Emblems of India (Prohibition of Improper Use) Act	2005	50
	State of Arunachal Pradesh Act	1986	69
	State of Himachal Pradesh Act	1970	53
	State of Nagaland Act	1962	27
	States Reorganisation Act	1956	37
	Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act,	2014	07
	Sugar-cane Act	1934	15
	Sugar Development Fund Act	1982	04
	Sugar Export Promotion Act	1958	30
	Sugar (Special Excise Duty) Act	1959	58
	Suits Valuation Act	1887	07
	Suppression of Unlawful Acts against Safety of Civil Aviation Act	1982	66
	Suppression of Unlawful Acts against Safety of Maritime Navigation and Fixed Platforms on Continental Shelf Act	2002	69
	Supreme Court (Enlargement of Criminal Appellate Jurisdiction) Act	1970	28
	Supreme Court Judges (Salaries and Conditions of Service) Act	1958	41
	Supreme Court (Number of Judges) Act	1956	55
	Swadeshi Cotton Mills Company Limited (Acquisition and Transfer of Undertakings) Act	1986	30
	T	Tamil Nadu Legislative Council Act	2010
Taxation Laws (Amendment and Miscellaneous Provisions) Act		1965	41
Taxation Laws (Continuation and Validation of Recovery Proceedings) Act		1964	11
Taxation Laws (Extension to Jammu and Kashmir) Act		1972	25
Tea Act		1953	29
Technology Development Board Act		1995	44
Telecom Regulatory Authority of India Act		1997	24
Telegraph Wires (Unlawful Possession) Act		1950	74
Terminal Tax on Railway Passengers Act		1956	69

T	Territorial Army Act	1948	56
	Territorial Waters, Continental Shelf, Exclusive Economic Zone and Other Maritime Zones Act	1976	80
	Terrorist Affected Areas (Special Courts) Act	1984	61
	Textile Undertakings (Nationalisation) Act	1995	39
	Textiles Committee Act	1963	41
	Tezpur University Act	1993	45
	Tobacco Board Act	1975	04
	Tobacco Cess Act	1975	26
	Tobacco Duty (Town of Bombay) Act	1857	04
	Tokyo Convention Act	1975	20
	Trade Marks Act	1999	47
	Trade Unions Act	1926	16
	Transfer of Prisoners Act	1950	29
	Transfer of Property Act	1882	04
	Transformer and Switchgear Limited (Acquisition and Transfer of Undertakings) Act	1983	41
	Transplantation of Human Organs Act	1994	42
	Travancore-Cochin Vehicles Taxation (Amendment and Validation) Act	1959	42
	Tripura Land Revenue and Land Reforms Act	1960	43
	Tripura University Act	2007	09
	Tyre Corporation of India Limited (Disinvestment of Ownership) Act	2007	50
	U	Union Duties of Excise (Electricity) Distribution Repeal Act	2006
Union Duties of Excise (Distribution) Act		1979	24
Union Territories (Direct Election to the House of the People) Act		1965	49
Union Territory Goods and Services Tax Act		2017	14
Union Territories (Laws) Act		1950	30
Union Territories (Separation of Judicial and Executive Functions) Act		1969	19
Union Territories (Stamp and Court-fees Laws) Act		1961	33
Unit Trust of India (Transfer of Undertaking and Repeal) Act		2002	58
United Nations (Privileges and Immunities) Act		1947	46
United Nations (Security Council) Act		1947	43
United Provinces Act		1890	20
University Grants Commission Act		1956	03
University of Hyderabad Act		1974	39
University of Allahabad Act		2005	26
Unlawful Activities (Prevention) Act		1967	37
Unorganised Sector Workers Social Security Act		2008	33
Urban Land (Ceiling and Regulation) Repeal Act		1999	15
Usurious Loans Act		1918	10
Usury Laws Repeal Act		1855	28
Uttaranchal (Alteration of Name) Act		2006	52
Uttar Pradesh Reorganisation Act		2000	29
V	Vice-President's Pension Act	1997	30
	Victoria Memorial Act	1903	10
	Visva-Bharati Act	1951	29
	Voluntary Surrender of Salaries (Exemption from Taxation) Act	1961	46
W	Wakf Act	1995	43
	Warehousing Corporations Act	1962	58
	Warehousing Corporations (Supplementary) Act	1965	20
	Warehousing (Development and Regulation) Act	2007	37
	Waste-Lands (Claims) Act	1863	23
	Water (Prevention and Control of Pollution) Act	1974	06
	Wealth-tax Act	1957	27

W	Weapons of Mass Destruction and their Delivery Systems (Prohibition of Unlawful Activities) Act	2005	21
	West Godavari District (Assimilation of Laws on Federal Subjects) Act	1949	20
	Whistle Blowers Protection Act	2014	17
	White Phosphorus Matches Prohibition Act	1913	05
	Wild Life (Protection) Act	1972	53
	Women's and Children's Institutions (Licensing) Act	1956	105
	Working Journalists and Other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions Act	1955	45
	Working Journalists (Fixation of Rates of Wages) Act	1958	29
	Workmen's Compensation Act	1923	08
	Works of Defence Act	1903	07